

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 170 of 2015

Dated : 27th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Himalaya Power Producers Association

.... Appellant (s)

Versus

**Power Transmission Corporation of Uttrakhand &
Anr.**

.... Respondent (s)

Counsel for the Appellant(s)

**: Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Akshi Seem**

ORDER

Issue notice to the Respondents returnable on 29.09.2015. Dasti in addition is permitted.

List the matter on **29.09.2015.**

**(I.J. Kapoor)
Technical Member
Ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**